

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**Item No. 133**  
**(IB)-202(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank

Vs.

Bhushan Power and Steel Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 26.02.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

Mr. Amit Singh Chaddha, Sr. Adv. for Operational Creditor.  
Mr. Amit Kr. Bhattacharya, Adv. in CA-1008, 1009, 1010  
&1011/2018 (Intervenor).

Mr. Ratnanko Banerjee, Sr. Adv., Mr. Monish Panda,  
Advs. in CA-729/18.

Mr. Abhinav Vasisht, Sr. Advocate with Mr. Shantanu  
Chaturvedi, Ms. Charu Bansal, Ms. Priya  
Singh, Advocates for RP

Mr. Ramji Srinivasan, Mr. Bishwajit Dubey, Mr.  
Spandan Biswal, Ms. Srideepa Bhattacharya, Mr.  
Aditya Marwah, Ms. Sylona Mohapatra, Advs. for CoC  
Dr. U.K Chaudhary, Sr. Adv. with Mr. Arvind Kumar  
Gupta, Ms. Henna George, Advs. in CA 286/19.

Mr. Virender Ganda, Sr. Adv. with Mr. Nikhil Palli,  
Mr. Ayandeb Mitra, Advs. in CA-287/19

Mr. Arun Kathpalia, Sr. Adv. with Mr. Manmeet Singh,  
Ms. Anjalai Chaturvedi, Ms. Bani Brar, Mr. Siddharth  
Nath, Advs. in CA-254/19.

Mr. Nikhil Palli, Adv. in CA-287, 288, 289 of 2019.

Mr. Jishnu Chowdhary, Mr. Siddharth Sharma, Mr.  
Arjun Asthana, Ms. Sreenita Ghosh, Advs. in CA-  
1008/2018.

Mr. Sanjay Bhatt, Ms. Niharika Sharma, in CA-537,  
1355/18.(EBNER Industries.)

Mr. Aditya P. Pandey, Adv. in CA-737/18.

Mr. Ashish Rana, Mr. Pronoy Choudhary, Mr. Sahil  
Dhawan, Mr. Suresh Baxy, Mr. Anurag Kr. Singh,  
Advs. in CA-935/2018.

Mr. Manu Beri, Adv. in CA-1247/18.

Mr. Amitabh, CS with Mr. Anirudh Kr. Pandey, Mr. Abhinaw Kumar, Adv. in CA -1116/18.  
Mr. Amir Kallem, Ms. Shweta Kapoor, Adv. for Shell India Ltd.

**ORDER**

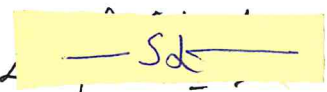
**CA-289, 288, 283, 284, 285, 286, 287 & 295(PB)/2019:-**

Highlighting the issue put forth in all aforesaid applications, it would be necessary to consider the same by the Principal Bench.

List on 05.03.2019.

Other pending applications, if any, are also listed before the Principal Bench for further consideration on 05.03.2019.

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

  
**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

26.02.2019  
Aarti Makker